

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**Appeal No. 110 of 2015 &
I.A. Nos. 176 & 177 of 2015**

Dated:3rd August, 2015

In the matter of :

Indian Wind Energy Association & Anr.

.... Appellant (s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **12.08.2015.**

COURT MASTER

